Himachal Pradesh Jal Shakti Vibhag HP.

OFFICER ORDER

As you are aware that there is a threat of spreading of Novel Corona virus (COVID-19) in the state, therefore, it has been observed that lot of people are visiting sub-division offices for depositing the water bills. As per latest advisory by the Central and State Govt. to reduce the gathering in the Govt. offices, it has been decided by the Govt. that last date for depositing the water charges may be extended by one month without leving of penalty of the late fee.

Engineer-in-Chief, Jal Shakti Vibhag Tutikandi Shimla-5

No. JVS-CTR- Water Rates/2019-20- 5658-62

Dates - 20-03-2020

Copy to the following for information and necessary action to:-

- 1. The Secretary (JSV), to the Govt. of H.P Shimla-2w.r.t discussion held on 20/2/2020 for information please.
- 2. All the Chief Engineers under HP. Jal Shakti Vibhag HP.
- 3. All the Superintending Engineers under H.P Jal Shakti Vibhag.
- 4. All the Executive Engineers under H.P Jal Shakti Vibhag.
- 5. The Computer Cell of this office for information and necessary action. He is requested to upload this letter in the department website.

Engineer-in-Chief, Jal Shakti Vibhag Tutikandi Shimla-5